

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.11.2018

In the court of the Registrar

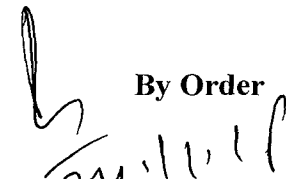
11:00 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|--------|---|---|------------------------|
| 1. | MA No. 200 of 2018 in un-numbered Company App.(AT) (Ins)No. of 2018 | Macquarie Bank Ltd Vs Shilpi Cables Technologies Pvt Ltd | Ravinder Nath |
| 2. | MA No. 201 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018 | Shankar Vardharajan Vs Dewachand Ramsaran Corporation Pvt Ltd & Anr | Anish R. Shah |
| 3. | MA No. 204 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018 | Signapurkar's Leather House Pvt Ltd Vs. Prime Soles | Manu Yadav |
| 4. | MA No. 199 of 2018 in un-numbered Company App.(AT) No. of 2018 | Rajeev Kumar Sharma Vs Registrar Of Companies NCT of Delhi & Haryana | Soniya Gupta |
| 5. | MA No. 202 of 2018 in un-numbered Company App.(AT) No. of 2018 | Manoj Bathla & Ors Vs. Vishwanath Bathla & Anr | Sanchit Garga |
| 6. | MA No. 203 of 2018 in un-numbered Company App.(AT) No. of 2018 | --- Vs Medeor Hospitals Ltd | Pankaj yadav |
| 7. | MA No. 205 of 2018 in un-numbered Company App.(AT) No. of 2018 | Manjula Jhunjunwala Vs. Shailja Krishna & Ors | Ujjal Banarjee |

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

Deputy Registrar